

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/4599 /A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the th 24 June, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/STDR/F-57/2022/3172, dtd. 21.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 25.06.2022 till the morning of 27.06.2022**, has been granted. The Addl. Sessions Judge cum Special Judge, POCSO, Sivasagar and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdy-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/4600 /A, dated , 24-06-2022

Copy to:

1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

P. K. S.